

**DIVISION BENCH**

**S-18**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/88(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. SEARS BILT PRIVATE LIMITED		
Under Section	Sec 241 (2)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Sailendra Kumar Tiwari, Advocate**                    | **For the Petitioners**  
**Mr. Bappaditya Nag, Sr. Prosecutor, SFIO**            |

**ORDER**

Mr. Sailendra Kumar Tiwari, Ld. Counsel along with Mr. Bappaditya Nag, Sr. Prosecutor, SFIO present for the Petitioners.

Heard. Reserved for orders.

**Harish Chander Suri**  
**Member (Technical)**

**Rajasekhar V.K.**  
**Member (Judicial)**

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